

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).1852/2013

ISLAM HUSSAIN & ORS.

Petitioner(s)

VERSUS

HAJARI LAL & ANR.

Respondent(s)

Date: 01/05/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr.Prabhat Kumar Rai,adv.
Mr. Sanjay Kumar Tyagi,Adv.For Respondent(s) Mr.S.K.Gupta,adv.
Mr. Shekhar Kumar,Adv.UPON hearing counsel the Court made the following
O R D E RBoth the respondents are granted four weeks time for filing
counter affidavit.

List the matter on 1.08.2013.

		(Sunil Thomas)	
		Registrar	